

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 21st NOVEMBER, 2022, 10:30 A.M.

CP (Appeal) No. 2/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Rashi Steel & Power Ltd. & Ors. -Vs- Chiripal Gases Pvt. Ltd. & Anr.
Under Section	59 of Companies Act 2013

For Petitioner (s)

Mr. Ishaan Saha Adv,
Mr. Siddharth Padhy,
Mr. Tanay Agarwal Adv

For Respondent (s)

Mr. Saswat K. Acharya,
Mr. Karan Malhotra,
Mr. S. Pholgu,
Mr. A. Agarwal,
Mr. J. Sahoo,
Mr. S. Agrawal,
Mr. J. Joshi, Advocates.

ORDER

Ld. Counsel on both sides present. Matter adjourned to 29.11.2022.

Sd

Satya Ranjan Prasad
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)

Kaushal